NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/10/2017 AT 10.30 AM

NATI	ONAL COMPANY LAW TRIBU	NAL, HELD ON 09/10/2017 AT 1	0.30 AM				
	PRESENT: SHRI Ch. M SHRI S. VIJ	OHD SHARIEF TARIQ, MEMBI AYARAGHAVAN, MEMBER - T	ER-JUDICIAL ECHNICAL				
APPLICATION NUMBER		: CA/ /2017					
PETITION NUMBER NAME OF THE PETITIONER(S) NAME OF THE RESPONDENT(S) UNDER SECTION		: TCP/163/2016 : Arti Meenakshi Muthiah : M/s MCTM Global Investments Private Limited & 3 others : 397/398					
				S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
						REPRESENTATION BY WHO	 OM
				·	T.K. BHASICAR Priyadorsevnii	Council for Petition	
	Kurti	,					
Ζ,	C. SANHANA KRISH	DAN Z Carmer for	J. Laure (20				
		DAN 2 Cannul for I Rufuldell	9				
3 T	HRIVAMBAKKAHNAN	Coensel for Remondain	- M				
4	M. Cantho Surana	Coursel for Eupovden	h) Counthe				

ORDER

Counsel for the Petitioner present. The representative along with the Counsel for Respondent also present. Counsel for the Petitioner submitted final arguments in part. In order to continue the arguments, he prayed for adjournment. Put up on 12.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)